

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 887 of 2019

IN THE MATTER OF:-

Sukhwanti

.....Applicant

Versus

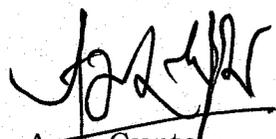
State of Haryana

.....Respondent(s)

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Placed:- Chandigarh
Dated: 20.01.2022



Arun Gupta
Principal Secretary to Government Haryana,
Urban Local Bodies Department.

THROUGH COUNSEL:

(ANIL GROVER)
Advocate

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**Status Report of Arun Gupta,
Principal Secretary to
Government Haryana, Urban
Local Bodies Department on
behalf of State of Haryana.**

**I above named deponent do hereby solemnly, affirm and declare as
under:-**

1. That the instant status report is being filed in compliance of the order dated 18.06.2021 passed by this Hon'ble National Green Tribunal in the above mentioned Application.
2. That the Hon'ble NGT vide its order dated 18.06.2021 was pleased to pass the direction as under:

“Accordingly, let further steps be taken to ensure compliance and report be filed by PCB in coordination with Urban and Public Health Departments owning the STP. Improvement in water quality be ensured by making the pollution control device effective. The compensation recovered may be utilized for restoration of the environment by preparing an action plan with the approval of the State PCB. Further action may be initiated by the Public Health Engineering Department which may be overseen by the State PCB. A report about the compliance status as on 31.08.2021 on all aspects may be filed before the next date. Secretary UD may also file a report on overall status of performance of existing STPs, particularly with reference to compliance with FC, utilization of treated sewage, mode of disposal of effluents, Consents granted by PCB and the gaps between Sewage generation and treatment. The reports may be filed by e-mail at judicial-ngt@gov.A in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF”

3. That vide the aforesaid order, Secretary, Urban Local Bodies is directed to file the report on overall status of performance of existing STPs, particularly with reference to compliance with FC, utilization of treated sewage, mode of disposal of effluents, Consents granted by PCB and the gaps between Sewage generation and treatment.
4. That in compliance of directions of this Hon'ble Tribunal, I, Secretary, Urban Local Bodies Department, Haryana am filing the status report on overall status of performance of existing STPs, particularly with reference to compliance with FC, utilization of treated sewage, mode of disposal of effluents, Consents granted by PCB and the gaps between Sewage generation and treatment for the towns where these services are under the jurisdiction of Urban Local Bodies Department, Haryana.
5. That with reference to issue of estimation of sewerage generation and gap in treatment, the status report is as under:-

The estimation of sewage generation & gap in treatment for Faridabad, Karnal & Sonapat is annexed at **Annexure-I**. For remaining towns, the information is to be provided by the Public Health Engineering Department/Gurugram Metropolitan Development Authority, for which, a separate status report is being filed by Haryana State Pollution Control Board. As per the reports submitted by Municipal Corporation, Faridabad, Karnal & Sonapat, there is a gap in treatment capacity in Faridabad town only. Further, in Sonapat town the treatment capacity of existing STPs is sufficient but utilization of STPs is below designed capacity. The strategy to meet out the gap is as under:-

Faridabad Town:- The total sewage generation in Faridabad town is approx. 197 MLD. At present only 1 STP of 45 MLD at Badshahpur is operational. 3 STPs of capacity 190 MLD are under construction and progress of these STPs is as under :-

Sr. No.	Town/City	Capacity (MLD)	Progress upto the Dec, 2021	Likely date of completion
1	Sec-21, Faridabad	10	38%	30.11.2022
2	Mirzapur, Faridabad	80	32%	30.11.2022
3	Partapgarh, Faridabad	100	37%	30.11.2022
		190		

Sonepat Town :- Sewage generation of Sonepat town is approx. 48.3 MLD.

At present there are 2 STPs of total capacity of 55 MLD.

- i. Kakroi Road, Sonepat (25 MLD):-** The main trunk sewer line of this STP was settled down and at present only 10 MLD sewerage is reaching to this STP. The work of Cured in Place Pipe (CIPP) lining is in progress which is likely to be completed by 31.03.2022. The STP will be fully functional at its design capacity by 31.03.2022.
- ii. Rathdana Road, Sonepat (30 MLD):-** At present, approx. 13 MLD sewage is reaching to this STP. The work of tapping/diversion of sewage to this STP is in progress which is likely to be completed upto 31.03.2022. The STP will be fully functional at its design capacity by 31.03.2022.

6. That with reference to the performance of existing STPs, the status report is as under:-

There are 7 no. existing STPs under the jurisdiction of Urban Local Bodies, Department. The compliance status of existing STPs is as under:-

Sr. No.	Name of STPs	Capacity (in MLD)	Capacity utilization (in MLD)	Compliance Status	Remarks
1.	Gogharipur road, Karnal	10	7	Complying including FC	
2.	RK Puram, Karnal	8	3	Complying including FC	
3.	Transport Nagar, Karnal	50	46	Complying including FC	
4.	Rathdana Road, Sonepat	30	13	Complying including FC	The work of tapping/diversion of sewage to this STP is in progress which is likely to be completed upto 31.03.2022.
5.	Kakroi Road, Sonepat	25	10	Complying including FC	The main trunk sewer line of this STP was settled down and at present only 10 MLD sewerage is reaching to this STP. The work of CIPP lining is in progress which is likely to be completed by 31.03.2022.
6.	Dabra, Hisar	8	3	Complying including FC	
7.	Badshapur, Faridabad	45	30	Complying except FC	Chlorination has been started to achieve the standards of FC.
		176	112		

7. That with reference to the issue of under construction STPs, it is submitted that Urban Local Bodies Department, Haryana is constructing 32 nos. of STPs having capacity 380.5 MLD. The progress of under construction STPs upto December 2021 is as under :-

i. Yamuna Catchment Area:-

Sr. No.	Town/City	Estimated cost (in Crore)	Capacity (MLD)	Progress upto the Dec, 2021	Likely date of completion
1	Shiv Colony, Karnal	11.64	8	88%	28.02.2022
2	Phooshgarh, Karnal	27.02	20	89%	28.02.2022
3	Garhi Bohar, Rohtak	18.67	12	94%	31.03.2022
4	Singhpura, Rohtak	8.89	10	98%	31.03.2022
5	Makroli in place of Peer Bodhi, Rohtak	27.08	15	56%	30.09.2022
6	Murthal Sonapat	9.40	3	30%	31.12.2022
7	Sec-21, Faridabad	28.00	10	38%	30.11.2022
8	Mirzapur, Faridabad	282.00	80	32%	30.11.2022
9	Partapgarh, Faridabad		100	37%	30.11.2022
10	Agwanpur in place of Kithwari, Palwal	14.85	10	60%	31.03.2022
11	Jodhpur Road, Palwal	22.27	15	64%	31.03.2022
12	Ferozpur, Palwal	5.88	2.5	65%	31.03.2022
13	Dev Colony, Panipat	29.89	15	8%	31.01.2023
14	Barsat Road Panipat	34.25	25	3%	31.01.2023
15	Bhandhwari, Gurugram	2.23	1	The work of construction of STP has been completed. Pumping station to connect the sewage of Bandhwari to STP is yet to be constructed which is likely to be completed by 31.07.2022.	
16	Gadoli Kalan, Gurugram	2.23	1	STP completed and recently made functional.	
17	Baliawas (against Gwalpahadi), Gurugram	2.23	1	The work of construction of STP has been completed. Pumping station to connect the sewage of Baliawas to STP is yet to be constructed which is likely to be completed by 31.07.2022.	
18	Mohmadpur Jharsa, Gurugram	3.98	2	STP completed and recently made functional.	
19	Darbaripur, Gurugram	2.23	1	STP completed. Electric connection and subsequent trail run is pending.	
20	Sarai Alawardi, Gurugram	2.23	1	STP completed and recently made functional.	
	Total	534.97	332.5		

ii. Ghaggar Catchment Area

Sr. No.	Town/City	Estimated cost (in Crore)	Capacity (MLD)	Progress upto the Dec, 2021	Likely date of completion
1	12 Cross Road, Ambala Sadar	15.30	12	32%	31.01.2023
2	Khuda Khurd, Ambala Sadar	15.30	12	40%	31.01.2023

Sr. No.	Town/City	Estimated cost (in Crore)	Capacity (MLD)	Progress upto the Dec, 2021	Likely date of completion
3	Babyal, Ambala Sadar	16.32	10	93%	31.03.2022
4	Shahpur Machhonda, Ambala Sadar	16.32	7.5	45%	31.08.2022
5	Saketri-STP, Panchkula	2.57	1.5	75%	31.03.2022
6	Ramgarh, Panchkula	1.72	1	75%	31.03.2022
7	Billa, Panchkula	1.43	0.75	100%	Trail run started
8	Khatoli, Panchkula	1.43	0.75	STP has been completed in all respects. Trail run has also been done. Application to grant Consent to operate (CTO) has been submitted to HSPCB and STP will be made fully functional after getting CTO.	
9	Khagesara & Toka, Panchkula	1.14	0.5	STP has been completed in all respects. Trail run has also been done. Application to grant Consent to operate (CTO) has been submitted to HSPCB and STP will be made fully functional after getting CTO.	
10	Nangal & Allipur, Panchkula	1.14	0.5	STP has been completed in all respects. Trail run has also been done. Application to grant Consent to operate (CTO) has been submitted to HSPCB and STP will be made fully functional after getting CTO.	
11	Kot, Panchkula	1.43	0.75	STP has been completed in all respects. Trail run has also been done. Application to grant Consent to operate (CTO) has been submitted to HSPCB and STP will be made fully functional after getting CTO.	
12	Sukhdarshanpur-STP, Panchkula	1.43	0.75	STP has been completed in all respects. Trail run has also been done. Application to grant Consent to operate (CTO) has been submitted to HSPCB and STP will be made fully functional after getting CTO.	
Total		75.53	48		

That out of 32 STPs, 9 STPs having capacity of 8.5 MLD in Gurugram & Panchkula have been completed. All these STPs will be made fully functional soon.

8. That it is relevant to mention here that all the existing STPs in the State of Haryana are with Public Health Engineering Department/Haryana Shehri Vikas Pradhikaran/Gurugram Metropolitan Development Authority except in Sonapat, Faridabad, Karnal & one at Dabra, Hisar. The STPs in Sonapat,

concerned Urban Local Bodies. In addition, some stand alone STPs are also being maintained by Municipal Corporation, Gurugram. The action plan for treated waste water for Faridabad, Sonapat, Karnal and Gurugram is as under:-

**i. Municipal Corporation, Karnal
Action Plan for Optimum utilization of Treated Waste Water.**

At present the treated waste water from 3 STPs in Karnal is being discharge into 3 drains namely Mundi Garhi Drain, Barota Drain and Indri Escape Drain from where the treated waste water is being used by farmers partially. To reuse 50 MLD treated waste water in Karnal, Irrigation Department has prepared a “**Treated Waste Water Micro Irrigation Project**”. The cost of this project is approximate Rs. 56.18 Crore. Approximate 6000 Acres agriculture land of 11 villages will be benefited by this project. The detail of villages is as under:-

Sr. No.	Name of village	Sr. No.	Name of village
1.	Uncha Sewana	2.	Kutail
3.	Mubarikabad	4.	Kalraun
5.	Kairwali	6.	Fazilpur Majra
7.	Amritpur Kalan	8.	Pipalwali
9.	Ganjogarhi	10	Ranwar
11.	Rasupur Khurd	-	-

The project is likely to be completed by March, 2024.

ii Municipal Corporation, Sonapat

Action Plan for Optimum utilization of Treated Waste Water from 30 MLD Rathdhana Road STP.

Sr. No.	Year	Percentage of TWW from STP proposed to be reused	Usage Activities	Remarks
1	30.06.2022	10% (1.6 MLD)	Construction activities via water tanker after completion of pump house.	Sump well with the head of 75 mtr is under construction under AMRUT Scheme, where 5 Pump sets are to be installed with capacity of 66 litter per second (LPS). Timeline for this work is 31.03.2022 and approx. 10% of the TWW will be used in construction activities after completion of Pump House/sump well.
2	30.11.2022	50% (8 MLD)	In Agriculture for Irrigation purpose & In Green areas of MC Sonapat.	For this purpose total length of 9238 mtr was proposed to be laid out of which 7953 mtr length has been laid. Remaining length of DI pipe will be laid by 30.11.2022 and treated water will be reused for Irrigation &

Sr. No.	Year	Percentage of TWW from STP proposed to be reused	Usage Activities	Remarks
3	30.09.2024	100% (16 MLD)	In the Green Area of MC Sonapat after completion of pipe network all around the city.	A proposal is being prepared to reuse the treated water in all parks/green belts in MC area. The pipe lines for this purpose will be connected to main line as mentioned above in point no. 2.

A Consultancy agency is being hired for the preparation of DPR for the usage of TWW of 25 MLD STP Kakroi Road, Sonapat.

iii. Municipal Corporation, Gurugram

Sr. No.	Year	Usages in %age as per Govt. Policy	Plan for usage of treated waste water	Remarks
1	2022 (31.01.22)	25%	(a) For Horticulture purposes and filling of water bodies and johads= $0.25+2.075=2.32$ MLD (b) Sprinkling of Recycled water from the STP of the GMDA on the road berms and trees for suppression of dust pollution =0.5 MLD	49 nos. Decentralized Micro STPs having capacity of 2.32 MLD are being installed in various parks of MCG.
2	2022 (31.03.22)	-	(i) For Horticulture, construction activity, sprinkling on roads purposes and filling of water bodies and johads = 7 MLD	The treated water will be taken from the STP of GMDA. Work of laying of pipeline is already in progress.

iv. Municipal Corporation, Faridabad

At present only 1 STP of 45 MLD capacity at Badshahpur is working and apprx. 30 MLD water is being treated per day. Out of this, 8 MLD water is being used for horticulture/agriculture purposes.

Apprx. 200 MLD treated waste water will be available upto June 2023 from following STPs:

Sr. No.	Location of STP	Capacity	Status	Department
1	Badshahpur	45 MLD	Working	MCF

Sr. No.	Location of STP	Capacity	Status	Department
2	Partapgarh	100 MLD	Under construction	MCF
3	Mirzapur	80 MLD	Under construction	MCF
4	Sector-21	10 MLD	Under construction	Faridabad Smart City Limited
Total		235 MLD		

For preparation of action plan for use the treated waste water, Municipal Corporation, Faridabad is in process for hiring of consultant agency.

9. That with regard to mode of disposal of treated effluents from existing STP, the status report is as under:-

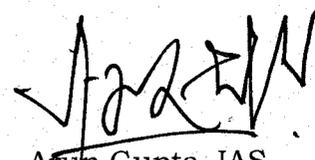
The mode of disposal of treated effluents from existing STPs is as under:-

Sr. No.	Name of STP	Existing STP and Capacity (MLD)	Capacity utilization (in MLD)	Mode of disposal
1	50 MLD STP Karnal	50	46	Into Mundi Garhi Drain
2	10 MLD STP at Gogari Road, Karnal	10	7	Into Barota Drain
3	8 MLD STP RK Puram, Karnal	8	3	Into Indri Escape Drain
4	30 MLD STP Rathdana Road, Sonapat	30	13	Into drain No.6
5	25 MLDSTP Kakrai Road, Sonapat	25	10	Into drain No.6
6	8 MLD STP, Dabra, Hisar	8	3	Into Irrigation drain near Dabra village.
7	Badshapur, Faridabad	45	30	Into Budiya Nallah
	Total	176	112	

10. That the status report regarding consent to operate for existing STP from HSPCB is as under:-

Sr. No.	Name of the MC	Name of the town/ city	Existing STP and Capacity (MLD)	Status of Consent to Operate (CTO) from HSPCB
1	Karnal	Near Sector-4, Transport Nagar, Karnal	50	Consent to operate has been received from HSPCB, Haryana.
2	Karnal	Gogharipur Road, Karnal	10	Consent to operate has been received from HSPCB, Haryana.
3	Karnal	RK Puram, Karnal	8	Consent to operate has been received from HSPCB, Haryana.
4	Faridabad	Badshapur	45	Consent to operate has been applied to HSPCB, Haryana.
5	Sonepat	Rathdana Road, Sonepat	30	Consent to operate has been applied by Executive Engineer, MC, Sonepat.
6	Sonepat	Kakroi Road, Sonepat	25	
7	Hisar	Dabra	8	Consent to operate has been received from HSPCB, Haryana.

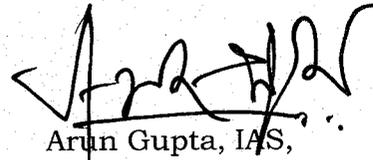
11. That the State of Haryana is taking sincere and effective steps to comply with the directions of Hon'ble NGT in its letter and spirit. The aforesaid status report may kindly be accepted and to be placed on record before this Hon'ble National Green Tribunal.



Arun Gupta, IAS,
Principal Secretary to Government Haryana,
Urban Local Bodies Department.

VERIFICATION:-

Verified that the content of status report from para no. 1 to 11 are true and correct. No part of it is false and nothing has been concealed therein.



Arun Gupta, IAS,
Principal Secretary to Government Haryana,
Urban Local Bodies Department.

THROUGH COUNSEL:

(ANIL GROVER)
295 & 298 LAWYER'S CHAMBER,
BLOCK-II DELHI HIGH COURT

Place: Chandigarh
Date: 20.01.2022

Annexure-I

Sewage Generation

The Public health services in 3 towns namely Faridabad, Karnal & Sonapat are with ULBD. The estimation of sewage generation & gap in treatment for these 3 towns is as under :-

Sr. No.	Name of Town	Total Population (As per Census 2011)	Total Population (2021)	Sewage Generation (In MLD)	Sewage reaching to the STPs	Treatment Capacity (in MLD)							Treatment Capacity required upto 2021 (In MLD)	Gap in treatment upto 2021 (In MLD)	Remarks
						3	No. PHED/ GMDA /FMD A	No.	5	ULBD	Total No.	Total Capacity			
1	Karnal	363550	454435	56	56	0	0	4	68	4	68	56	0		
2	Faridabad	1414050	1832618	197	30	1	7.5	1	45	2	52.5	197	144.5	3 STPs of 190 MLD are under construction and likely to be completed by 30.11.2022.	
3	Sonepat	212622	447270	48.3	24	0	0	2	55	2	55	48.3	0		

**SUB DIVISIONAL ENGINEER - III
DIRECTORATE OF URBAN LOCAL BODIES,
HARYANA, PANCHKULA**